



CLAIM REGISTER
RAIPUR POLYMERS PRIVATE LIMITED UNDER LIQUIDATION

Sl no.	Date of Submission	Name of Claimant With Address	Documents Submitted	Type of Creditor	Amount of Claim	Claim amount Admitter	Remarks	Signature	
1	01/09/2021	The Federal Bank limited Redg Office-Federal Tower Bank Junction Aluva, Ernakulam, Kerala Branch Office-Ground Floor, Lalganga Shioopping Complex, GE Road, Chattisgarh, Raipur-492001 Recovery Department-91 A/1, Park Street, First Floor, Avani signature Kolkata-700016	1. Board Resolution of CD Dt 23/3/15 sanction letter Dated-21/03/15 Cash Credit Dt-30/3/15 for 675 Lac 2. Loan Agreement for TL 31/3/15 for 300 Lac 3. Agreement for Guarantee Dt: 31/3/15 4. Agreement for Guarantee Dt-31/3/15 5. Single Counter Guarantee Dt: 31/3/15 6. Agreement for Guarantee Dt-31/3/15 7. DPN 31/3/15 675 Lakh 8. Sec. Deliver Letter 31/3/15 675 lac 9. DPN 31/3/15 300 Lakh 10. Sec Del. Leter 31/3/15 675 lakh 11. DPN 31/2/15 50 Lakh 12. SDL 31/3/15 50 Lakh 13. Board resolution of CD 20/2/19 14. Application for continuance of OD/CC/BD Dt: 21/2/19 15. Loan Sanction letter Dt. 21/2/19 16. DPN/SDL 21/2/19 850 Lakh 17. DPN /SDL 21/2/19 300 lakh 18. DPN/SDL 21/2/19 50 Lakh 19. Agreement of W-C 21/2/19 850 Lakh 20. LC agreement 21/2/19 300 Lakh 21. Counter Guarantee Dt: 21/2/19 22. Agreement For WC Dt: 21/2/19 50 Lakh 23. Agreement of Guarrentee Dt: 21/2/19 For Rs 900 Lakhs 24. Letter Conforming Deposit of Title by Praveen Bhowray 25. Letter Conforming Deposit of Title by Kumari indu Bhowray 26. Letter Conforming Deposit of Title by RPPL 27. Deposit of title date-21/2/2019 28. Statement of Loan A/C	Financial Creditor (Creditor)	7,23,07,295.30	7,23,07,295.30			




SARADINDU JENA
INSOLVENCY PROFESSIONAL
IBI/PA-002/IP-N00520/2017-18/11622